

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.....in Criminal Appeal No(s). 517/2019

GIRJA SHANKER PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(For Bail)

Date : 07-11-2019 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Abhay Singh, Adv. (mentioned by)
For Mr. Kaustubh Shukla, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list the instant application for bail after two
weeks before the appropriate Bench.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR